No time limit for techno-clearance of these schemes by CWC/GFCC could be fixed as it would depend upon the time State Government would take to comply with the comments.

Export by BEL and BEML

3114. SHRI SOM PAL: Will the PRME IMINISTER be pleased to state;

(a) whether there is any proposal 1 under Government's consideration to I allow some Defence production manufacturing units like MEL and BEML etc. to directly export their items;

(b) if so, whether these units include defence items or only non-defence ones; and

(c) what are the details of such items?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA | RAMANNA): (a) and (b) BEL and BEML are already exporting items of both defence and non-defence use I manufactured by them.

(c) BEL is exporting TV picture tubes, Magnesium manganese dioxide batteries, communication equipment and items produced on sub-contract for manufacturers abroad. BFML is exporting loaders, dump trucks, water sprinklers bulldozers, hydraulic excavators and their spares.

पंजगब में भारतीय प्रशापतिक सेवा मैं भारतीय पुलिस सेवा के अधिकारियों के विरुद्ध जाचपुरी होने तक कि तपदोन्नतियां

3115. श्री सोभ पांः ज्या प्रधान मंत्री यह बताने को कुपा करेंगे किः

(क) पंड व में रिअने दो वर्षों से कार्यरत कार्ताव प्रजारणिक वा कोर भारतेल पुलिस सेव के उन वरिष्ठ अधि-कारियों तथा निगमों के जयलों के सम और पाराम क्या है जिन्हे विषद्ध जांच कार्य चल रहा है :

(ख) उभर्युक्त भाग (क) मैं उस्लि-खित उन अधिकारियों का स्यौरा क्या है और उन्हों ने कितने लोग ऐं हैं जिनके विरुद्ध जांच चल रहे है फिर भी उनके तेथाकाल में बढोतरों की गई है; (ग) उपर उल्लिखित आधेकारियों में से ऐसे कितने ग्रधिकारी हैं जिनकी चरित्र पंजी में उन्हें प्रतक्तिल टिप्पणियां होने के बावजुद पदोन्नति दीं गई है :

(घ) क्या पंजाब सक तो ने पिछले दो वर्षों के दौरान केन्द्र अ सरकार के पास ऐसे भ्रष्ट भारते थ प्रश सनिक झौर पुलिस सेवा के अधिक यिों के विरुद्ध कार्यवाही हेतु अपने टिप्पणियां भेजी हैं; और

(ङ) यदि हां, तो उनके विरुद्ध की गई कार्यवाही का ब्यॉरा क्याई ?

प्रधान मंत्री ग्रौर कालिक लोक शिकायत तथा पेंशन मंत्री (श्र'िण्वनाथ प्रताप सिंह) (क) से (ङ) सूरन एकतित की जा रही हैं ग्रीर सभा एटर कर स्वादी जाएगीं।

Contributions o. f senior professors of HT, Delhi in Technology support

3116. SHRI JAGADISH JANI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Senor Professors in Indian Institute of Technology (IIT), Delhi presently occupying high positions, have made little or no contribution in the development of technology during the last several years;

(b) whether it is also a fact that this casual attitude of the Senior Professors of IIT, Delhi is responsible for a very low pace of technology support that the Institute was able to offer to the Indian Industries; and

(c) whether Government would issue some guidelines to ail the Senior Professors of IIT, Delhi for making sufficient contribution in the technology development a compulsory feature?

THE MIINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) No, Sir.